#### **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

# <u>APPEAL NO. 202 OF 2018 & IA NO. 915 OF 2018</u>

Dated: 7<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Susan Mathew

Mr. Alok Pareek (Rep.)

Counsel for the Respondent(s) : Mr. Amit Kapur

Ms. Poonam Verma Ms. Abiha Zaidi for R-2

### **ORDER**

IA No. 915 of 2018 (Application for stay)

Heard learned counsel for the Appellant and the Respondent No. 2 at length. **Order is reserved**.

### **APPEAL NO. 202 OF 2018**

**Admit**. Issue notice to the Respondents, returnable on 11-10-2018.

Learned counsel for Respondents may file reply on or before 21-9-2018. Rejoinder, if any may be filed on or before 5-10-2018.

List the matter on 11-10-2018.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/kt